

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 4585
TO BE ANSWERED ON 27.03.2025

PROTECTION OF TRIBAL ARTISANS

†4585. SHRI BUNTY VIVEK SAHU:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the expected economic impact on tribal artisans and entrepreneurs through the Memorandum of Understanding (MoU) signed in this regard;
- (b) the manner in which the Government is planning to ensure that the participation of large corporations does not lead to the exploitation of tribal producers;
- (c) the measures taken/being taken to protect traditional tribal knowledge and intellectual property while engaging with corporate and international organisations; and
- (d) the manner in which the said MoU is aligned with the broader trade and cultural diplomatic objectives of India?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): TRIFED has entered into collaboration with organisations like Reliance Retail, HCL Foundation and Torajamelo Indonesia to encourage tribal entrepreneurship. The MoUs, have been signed to support the tribal artisans with following main objectives:

- i. Improving product designs.
- ii. Infusion of technology.
- iii. Enhancement of market access.

These MoUs aim to strengthen and spread the tribal products and promoting their culture in various parts of the country. These collaborations aim to provide wider market access through their online and offline platforms and assist in sustainable livelihoods to all sections including Particularly Vulnerable Tribal Groups (PVTGs). The initiatives will drive entrepreneurship, skill development, and global recognition of tribal craftsmanship.
